

14.28 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2002 (Amendment of article 105)

SHRI RAMESH CHENNITHALA (MAVELIKARA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI RAMESH CHENNITHALA : I introduce the Bill.
